

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 281 OF 2015 &
IA NOS. 460 & 480 OF 2015 &
IA NO. 167, 332 & 387 OF 2016

Dated: 8th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

The Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Ashutosh Kumar Srivastava
Ms. Sakshi Mehrotra (*Rep.*)
Mr. Anurag Bansal (*Rep.*)

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1

Mr. Vishnu S.Pillai for
Mr. S.K. Chaturvedi for R-2

Mr. H.S. Phoolka, Sr. Adv.
Mr. Sumeet Pushkarna for R-3

Mr. Lakshyajit Singh for impleader

Mr. P.K. Sandalya for DTL

ORDER

As agreed by the learned counsel appearing for both the parties, list the matter on **17-08-2018**.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member